

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.02.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

(After Pronouncement of Judgments/Orders in the Chairperson Court)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### **For Judgment**

| S. No. | Case No.                               | Name of the parties   | Counsel for Appellants | Counsel for Respondents  |
|--------|--|---|------------------------|--|
| 1.     | Comp. App. (AT) (Ins) No. 1115 of 2020 | Talha Yunus Sareshwala<br>Vs.<br>Parsoli Motor Works Pvt. Ltd. & Ors. | Heena George           | Diwakar Maheshwari<br>Aditya Vikram Singh-R2<br>RichaSandilya-R1 |

### **For Orders**

|    |   |  |                |  |
|----|---|--|----------------|--|
| 2. | I.A. No. 558 & 561 of 2022 in Comp. App. (AT) (Ins) No. 353 of 2021 | Vijay Kumar Singh<br>Vs.<br>Sandeep Kumar Bhatt & Ors. | Gautam Singhal | Sandeep Kr. Bhatt-R1<br>Ashish Rana-R3 |
|----|---|--|----------------|--|

### **For Admission (After Notice)**

|    |  |  |                   |  |
|----|--|--|-------------------|--|
| 3. | Comp. App. (AT) (Ins) No. 1129 of 2019                       | Genesis Club Ltd.<br>Vs.<br>Rohtas Projects Ltd. & Ors.  | Prashant Kumar    | Somya Jaitly-R2-R6<br>Mukesh Gupta-IRP                                       |
| 4. | Comp. App. (AT) (Ins) No. 772 of 2021 & I.A. No. 144 of 2022 | Asit Kumar Jana<br>Vs.<br>Shanivi Construction Pvt. Ltd. & Anr.                                      | Manisha Chaudhary | Sameer Rastogi<br>Sabhya Jain-R1   |
| 5. | Comp. App. (AT) (Ins) No. 816 of 2021                        | Josephluis Dsouza<br>Vs.<br>Interocean Fincap Services Pvt. Ltd.                                     | Arnav Narain      | Priyadarshini Dewan-R1<br>Rakesh Tulsyan-R2<br>Prakhar Tandon-IRP            |
| 6. | Comp. App. (AT) (Ins) No. 167 of 2022                        | N. R. Brothers Multitrade LLP<br>Vs.<br>Nitin Narang<br>RP of Afcan Impex Pvt. Ltd. (in CIRP) & Anr. | Pratik Thakkar    | Abhishek Anand<br>Kunal Godhwani<br>Tanveer Oberoi-R1                        |
| 7. | Comp. App. (AT) No. 167 of 2021                              | Mahamaya Financial Consultant Pvt. Ltd.<br>Vs.<br>Registrar of Companies, New Delhi                  | Dhiren R. Dave    |  |
| 8. | Competition App. (AT) No. 14 of 2020                         | Alkem Laboratories Ltd & Ors.<br>Vs.<br>Competition Commission of India & Ors.<br><b>With</b>        | Aman Singh Baroka | Samapika Biswal<br>Manmeet Arora-R1<br>Riddhiman Chatterji-R2<br>Nakul Mohta |

|     |                                       |  |                       |   |
|-----|---------------------------------------|--|-----------------------|---|
| 9.  | Competition App. (AT) No.16 of 2020   | Macleods Pharmaceuticals Ltd.<br>Vs.<br>Competition Commission of India & Ors.<br><br><b>With</b>            | Rishad A. Chowdhury   | Manmeet Arora-R1<br>Raunak<br>Bhattacharjee-R2<br>T. Sundar<br>Ramanathan-R3<br>Mohit Prasad              |
| 10. | Competition App. (AT) No. 21 of 2020  | Rajendra Agarwal<br>Vs.<br>Competition Commission of India & Ors.<br><br><b>With</b>                         | Archana Sahadeva      | Manmeet Arora-R1<br>Madhurika Ray-R3<br>T. Sundar<br>Ramanathan-R4<br>Mohit Prasad-R9<br>Bharat Monga-R10 |
| 11. | Competition App. (AT) No. 23 of 2020  | Rajeev Mishra<br>Vs.<br>Competition Commission of India & Ors.   | Ishaan Chakrabarti    | Manmeet Arora-R1<br>Madhurika Ray-R3<br>Mohit Prasad-R8<br>Bharat Monga-R9<br>Archana SahadevaR12         |
| 12. | Competition App. (AT) No. 17 of 2021  | Together We Fight Society<br>Vs.<br>Competition Commission of India & Ors.                                   | Pratiksha Sharma      |   |
| 13. | Competition. App. (AT) No. 04 of 2022 | Confederation of Indian Alcoholic Beverage Companies & Anr.<br>Vs.<br>Competition Commission of India & Ors. | Manas Kumar Chaudhuri |   |

#### For Hearing

|     |  |  |                  |   |
|-----|--|--|------------------|---|
| 14. | Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022<br><br><b>(PH)</b> | Amazon.com NV Investment Holdings LLC<br>Vs.<br>Competition Commission of India & Ors.<br><br><b>With</b>              | Gopal Das Bhavan | Rishi Agrawala<br>Sainyat Lodha-R1<br>Raghav Shankar<br>Pranjit Bhattacharya<br>Mahesh Agarwal-R2<br>Rajat Sehgal-R3      |
| 15. | Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022                    | All India Consumer Product Distributors Federation<br>Vs.<br>Competition Commission of India & Anr.<br><br><b>With</b> | Heena George     | Rishi Agrawala<br>Manu Chaturvedi<br>Shama Nargis<br>Pavan Bhushan<br>Ujwala Uppaluri<br>Mahesh Agarwal<br>Rishi Agrawala |
| 16. | Competition App. (AT) No. 03 of 2022   | Confederation of All India Traders<br>Vs.<br>Competition Commission of India & Ors.                                    | Rajat Sehgal     | Manu Chaturvedi<br>Pavan Bhushan<br>Hima Lawrence<br>Mahesh Agarwal<br>Samir Ali Khan                                     |
| 17. | Comp. App. (AT) (Ins) No. 966 of 2020  | Mohammad Javed Sultan<br>Vs.<br>Emerald Minerals Exim Pvt. Ltd. & Ors.<br><br><b>With</b>                              | Kumud Shekhar    | Ajay Gaggar-R1<br>Amar Nath Tiwari<br>AN Tiwari-R2<br>Pratim Bayal-RP   |
| 18. | Comp. App. (AT) (Ins) No. 831 of 2021  | Mohammad Javed Sultan<br>Vs.<br>Pratim Bayal<br>RP, Emerald Mineral Exim Pvt. Ltd. & Ors.                              | Mitalee Jesthi   | Ajay Gaggar-R1<br>A.N. Tiwari-R2<br>Pratim Bayal-RP   |

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| 19. | Comp. App. (AT) (Ins) No. 1114 of 2020 & I.A. No. 188 of 2022 | Mandip Singh<br>Vs.<br>Mahesh Bansal<br>Liquidator of Satnam Agri Products Ltd.  | Jyoti Sareen   | Abhishek Anand<br>Kunal Godhwani                             |
| 20. | Comp. App. (AT) (Ins) No. 227 of 2021                         | Techengg Project Services & Equipments (India) Pvt. Ltd.<br>Vs.<br>Jayesh Sanghrajka & Anr.  | Apratim Animesh<br>Thakur                              | Tishampati Sen<br>Riddhi Sancheti-R1<br>& R2<br>Anurag Anand |
| 21. | Comp. App. (AT) (Ins) No. 644 of 2021 & I.A. No. 2940 of 2021 | Indian Bank<br>Vs.<br>Charu Desai<br>Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr. | Honey Satpal   | Pooja Mahajan<br>Mahima Singh-R1<br>Dhaval Savla-R2          |
| 22. | Comp. App (AT) No. 335 of 2019                                | Shobhana Prabhakar Mahajan & Anr.<br>Vs.<br>Micro Inks Ltd.  | Shobhana P. Mahajan                                    | Purti Marwaha  |
| 23. | Competition App. (AT) No. 12 of 2018                          | Karam Chand Thapar & Bros. (Coal Sales) Ltd.<br>Vs. CCI & Ors.<br><br><b>With</b>  | Aishwarya<br>Gopalkrishnan,<br>Neelambera<br>Sandeepan | Samar Bansal-CCI<br>M.M. Sharma-R2<br>K.K. Sharma-R-3        |
| 24. | Competition App. (AT) No. 13 of 2018                          | Naresh Kumar & Co. Pvt. Ltd.<br>Vs.<br>CCI & Ors.<br><br><b>With</b>   | Nitin Nair   | Samar Bansal-CCI<br>M.M. Sharma-R2<br>K.K. Sharma-R-3        |
| 25. | Competition App. (AT) No. 14 of 2018                          | Nair Coal Services Pvt. Ltd.<br>Vs.<br>CCI & Ors.  | Ankita Chaudhary<br>Rathi                              | Samar Bansal-CCI<br>M.M. Sharma-R2<br>K.K. Sharma-R-         |
| 26. | Competition App. (AT) No. 40 of 2018                          | Ultratech Cement Ltd.<br>Vs.<br>Competition Commission of India<br><br><b>With</b>   | Nisha Kaur Uberoi                                      | Zoheb Hussain  |
| 27. | Competition App. (AT) No. 41 of 2018                          | Ultratech Cement Ltd.<br>Vs.<br>Competition Commission of India  | Nisha Kaur Uberoi                                      | Zoheb Hussain  |
| 28. | Competition App. (AT) No. 25 of 2020                          | Next Radio Ltd.<br>Vs.<br>Competition Commission of India & Ors.   | Abhishek Malhotra                                      | Shama Nargis-R1<br>Rajat Krishna-R2<br>Vijay Joshi-R3        |

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar